



Government of Jammu and Kashmir
Department of Law, Justice and Parliamentary Affairs.
(Power Section) Civil Secretariat,
Jammu/Srinagar.
Notification
Jammu , the 27th of December,2017

SRO 530 - In exercise of powers conferred by sub section (1) of section 12 of the Code of Criminal Procedure, Samvat, 1989, the Government hereby appoint Sh.Harbans Lal, (KAS) Assisntant Commissioner Revenue, Reasi, to be the Executive Magistrate of the first class who shall exercise all the powers of an Executive Magistrate of the first class within his territorial jurisdiction of District Reasi.

By order of the Government of Jammu and Kashmir.

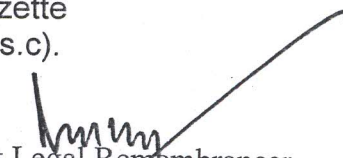
Sd/-
(Abdul Majid Bhat)
Secretary to Government,

NO: LD (P)2007/2007/Reasi

Dated: 27-12-2017.

Copy to the:-

1. Commissioner/Secretary to Government, Revenue Department.
2. Divisional Commissioner, Jammu.
3. Registrar General, J&K High Court, Jammu.
4. District Magistrate, Reasi, This is with reference to his letter No. DM//Resi/3285 dated 17-11-2017.
5. General Manager, Government Press, Jammu for publication in an extra ordinary issue of the Government Gazette
6. SRO Section, Department of L, J& PA (w.7.s.c).


Assistant Legal Remembrancer,
Department of Law Justice & PA

27-12-2017